# **RAJYA SABHA**

Thursday, 8th September, 2011/17 Bhadra, 1933 (Saka)

The House Met at eleven of the clock,

MR. CHAIRMAN in the Chair.

#### **ORAL ANSWER TO A QUESTION**

### Report of the National Transport Development Policy Committee

\*501.DR. JANARDHAN WAGHMARE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether as per a report prepared by the National Transport Development Policy Committee, poor maintenance of roads costs the country about Rs. 35,000 crore annually;
  - (b) if so, the reaction of Government/NHAI on the report of the Committee;
- (c) whether Government proposes to take any effective measures to ensure that the roads are maintained in an efficient manner by changing policy etc.; and
  - (d) if so, further steps that Government proposes to take in this regard?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C.P. JOSHI): (a) to (d)  $\land$  Statement is laid on the Table of the House.

# Statement

- (a) and (b) The National Transport Development Policy Committee (NTDPC), under the Chairmanship of Dr. Rakesh Mohan, has not yet submitted its report.
- (c) and (d) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). The non-plan allocations that are annually provided by the Ministry of Finance to this Ministry for Maintenance & Repair (M&R) of NHs are of the order of about 40% of the actual requirements.

This Ministry has taken up the issue of enhancing the allocations for M&R of NHs with the Ministry of Finance.

The Ministry has also taken a policy initiative to take up operation and maintenance of the developed stretches of NHs on Operate-Maintain-Transfer (OMT) basis through private sector participation, thereby leveraging the available resources.

MR. CHAIRMAN: Question 501. ...(Interruptions)... Question Hour, please. ...(Interruptions)...

श्री रिव शंकर प्रसाद: सर, मैंने एक आग्रह किया है।...(व्यवधान)... यह बहुत गंभीर मुद्दा है।...(व्यवधान)...

MR. CHAIRMAN: This is Question Hour. ... (Interruptions)...

SHRI M. VENKAIAH NAIDU: Sir, he has given a notice for suspension of the Question Hour. ...(Interruptions)...

SHRI  $\lor$ . HANUMANTHA RAO: Every time there is a problem during the Question Hour. ...(Interruptions)...

MR. CHAIRMAN: Question 501. ... (Interruptions)...

**श्री रवि शंकर प्रसाद**: सर, मैंने एक आग्रह किया है।...(व्यवधान)... यह बहुत गंभीर मुद्दा है।...(व्यवधान)...

SHRI V. HANUMANTHA RAO: This is too much, Sir. ... (Interruptions)... Everyday it happens. ... (Interruptions)... We want Question Hour, Sir. ... (Interruptions)...

श्री रिव शंकर प्रसाद: सर, मैंने नोटिस दिया है।...(व्यवधान)... यह बहुत गंभीर विषय है।...(व्यवधान)... मैंने नोटिस दिया है।...(व्यवधान)...

MR. CHAIRMAN: Question 501. ...(Interruptions)... Supplementaries please...(Interruptions)... Please allow the Question Hour to proceed....(Interruptions)...

SHRI V. HANUMANTHA RAO: We want Question Hour, Sir. ... (Interruptions)...

SHRI RAVI SHANKAR PRASAD: Sir, a sitting Member has been arrested. ... (Interruptions)...

MR. CHAIRMAN: Please, let us have supplementary questions. ...(Interruptions)... Please allow the Question Hour to proceed. ...(Interruptions)... Please go back to your places. ...(Interruptions)...

SHRI V. HANUMANTHA RAO: We want Question Hour. ... (Interruptions)...

DR. JANARDHAN WAGHMARE: Sir, my right is being violated. ...(Interruptions)... It is my question....(Interruptions)...

- MR. CHAIRMAN: Supplementaries please. ... (Interruptions)...
- श्री रिव शंकर प्रसाद: अमर सिंह किसके लिए काम कर रहे थे? ...(व्यवधान)... अमर सिंह के पीछे कौन खड़ा था? ...(व्यवधान)...
  - **डा. वी. मैत्रेयन**: अमर सिंह के पीछे कौन था? ...(व्यवधान)...
- MR. CHAIRMAN: Please allow the Question Hour to proceed. ... (Interruptions)... Please go back to your places. ... (Interruptions)...
- SHRI V. HANUMANTHA RAO: We want Question Hour. ... (Interruptions)... Let the Question Hour proceed. ... (Interruptions)...
  - MR. CHAIRMAN: Please go back to your places.
    - ...(Interruptions)...
  - SHRI V. HANUMANTHA RAO: Let the Question Hour proceed....(Interruptions)...
- DR. JANARDHAN WAGHMARE: Sir, my right is being violated. ...(Interruptions)... It is my question. ...(Interruptions)...
  - MR. CHAIRMAN: Supplementaries please. ... (Interruptions)...
- DR. JANARDHAN WAGHMARE: Sir, the condition of the National Highways in the country is not good. ... (Interruptions)...
  - MR. CHAIRMAN: The House is adjourned till 12.30 hrs.

The House then adjourned at four minutes past eleven of the clock.

### WRITTEN ANSWERS TO STARRED QUESTIONS

### Article 275(1) of the Constitution

- \*502. SHRI KANJIBHAI PATEL: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) whether purpose of Article 275(1) of the Constitution has been fully fulfilled; and
- (b) if not, the reasons therefor?
- THE MINISTER OF TRIBAL AFFAIRS (SHRI  $\lor$ . KISHORE CHANDRA DEO): (a) and (b) Article 275(1) of the Constitution of India provides for grants to State Governments from the